

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

Original Application No.161/2023/EZ

“Boy buried alive while illegally mining coal”
News item published in Newspaper “The
Times of India” Dated October 18, 2023,
Kolkata,

Versus

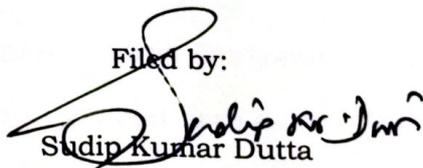
The State of West Bengal and others.

...Respondents

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| 1. | Affidavit in compliance of the order dated 18.10.2023. | 1 to 20 |

Filed by:


Sudip Kumar Dutta
Advocate for the
State of W.B.



23 NOV 2023

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**AFFIDAVIT ON BEHALF OF THE OFFICER IN-CHARGE, JAMURIA
POLICE STATION, ASANSOL-DURGAPUR POLICE COMMISSIONERATE,
WEST BENGAL, I.E. RESPONDENT NO. 3 IN COMPLIANCE OF ORDER
DATED 18th OCTOBER, 2023**

I, Rajsekhar Mukhopadhyay, son of Lt. Harisadhan Mukhopadhyay, aged about 43 years, by faith – Hindu, by occupation – service, residing at Vill+PO Paigara, PS- Khoyrasole, Dist- Birbhum, do hereby solemnly affirm and say as follows:

1. I am the Sub Inspector of Jamuria Police Station, Asansol Durgapur Police Station and as such a principal officer thereof. I am and have made myself well acquainted with the facts and circumstances of the instant case and I am duly authorized by the Commissioner of Police, Asansol-Durgapur Police Commissionerate, West Bengal to make and affirm the instant



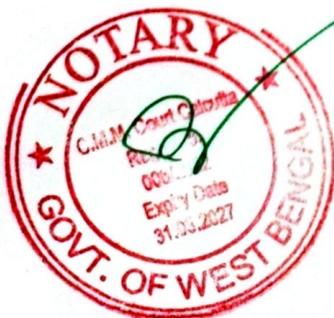
affidavit and file a report in compliance with the orders passed by this Hon'ble Tribunal.

2. The instant affidavit is being filed apropos the directions contained in the order 18.10.2023 whereby this Hon'ble Tribunal has been pleased to direct the respondent no.3 to file affidavit stating clearly what action has been taken in connection with *"that a 14 year old boy, Sudip Tudu, while collecting coal from open cast mine in West Burdwan entered the Eastern Coal Field Limited's Nigh Sibdanga open cast mine at Sripur Satgram area of Jamuria along with others to collect coal illegally. At around 9.45 am, he slipped off a stone and got buried under several layers of coal resulting in his death"*.

3. I say that On 18.10.2023 Shri Siddarth Haridas Wele, Manager, Sripur Seam Incline, Open Cast Project, Eastern Coal Field Limited lodged a written complaint to the effect that on 17.10.2023 at about 09:00 hrs, some unknown villagers of the surrounding area of Sripur Seam Incline, Open Cast Project gathered in the South-East corner of the mine, where Over Barden particles had been dumped and they had trespassed into the area illegally and forcefully to collect coal from dumping particles. It was further stated that at about 10:00 hrs. stone chunk slid from the upper area, resulting grievous injury to one minor boy who succumbed to the injury at Asansol District Hospital.



- 4 -
4. I say that based on the aforesaid complaint Jamuria PS Case No. 472/2023 dated 18.10.2023 under sections 447/379/511/304A IPC was registered and investigation was entrusted to SI Avijit Singha Roy attached to Sripur IC under Jamuria PS.
 5. That during investigation SI Avijit Singha Roy visited the Place of Occurrence, prepared rough sketch map with index, examined available witnesses and recorded their statements under section 161 of Cr.P.C.
 6. That Inquest over the dead body of the deceased boy was performed by ASI Manojit Paul attached to Asansol (South) PP under Asansol(South) PS in Asansol(South) PS UD Case No. 549 of 2023 dated 17.10.2023 and thereafter post mortem examination of the victim by was done at Asansol District Hospital, where the Autopsy Surgeon opined "Death was due to the effect of injuries sustained as described above. Antemortem in nature".
 7. That the investigation of the case is going on and on its completion report in final form will be forwarded to the Jurisdictional Magistrate.
 8. That Investigation has so far revealed that on the fateful day the victim boy along with others had gone to the spot being OB of 551 OCP where soil had been kept dumped. While the victim boy was digging the soil dump with expectation of having small pieces of coal which might have been dumped with soil, one big chunk of stone slid over the victim boy and the victim boy sustained injury and subsequently he succumbed to such injury.



9. I further submit that I have perused the news articles mentioned in the order sheet dated 18.10.2023 but I emphatically deny the allegation made therein to the effect that there is any illegal collection of coal from the mine. It is also submitted that the area falls under the jurisdiction of ECL and CISF personnel are deployed to have round the clock surveillance. In the event any pilferage of coal or illegal mining is reported or otherwise come to the knowledge of the police, prompt action is taken.

The copies of the written complaint, formal FIR, Post Mortem report are annexed herewith and marked as Annexure P collectively

10. The statements made in paragraphs 1 to 9 are true to my knowledge based on information derived from records and the rest are my respectful submissions before this Hon'ble Tribunal.

Rajsekhar Mukhopadhyay
 Officer-In-Charge
 Memuria Police Station
 Memuria (W.B.)
 21.11.23
 Deponent is known to me

Prepared in my office and identified by me

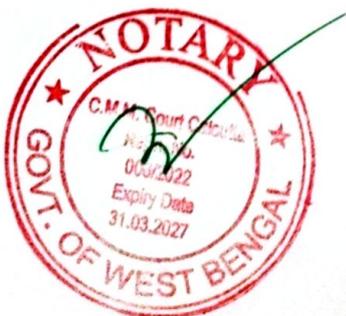
Sudip Dasgupta
 Advocate

SOLEMNLY AFFIRMED
 &
 Declared Before me
 on Identification Adv.
N. Das Gupta
 NOTARY
 N. DAS GUPTA
 C.M.M. Court
 Govt W.B.

a

NIRMALYA DAS GUPTA
 Advocate Cum Notary
 REGN NO.-006/2022
 C.M.M. Court Calcutta

23 NOV 2023



Verification

I, Rajsekhar Mukhopadhyay, son of Lt. Harisadhan Mukhopadhyay, Officer in Charge of Jamuria Police Station do hereby solemnly affirm and verify that the contents of the statements made in the above paragraphs of the affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

23rd

Verified at Kolkata, on this the 23rd day of November, 2023.

Rajsekhar Mukhopadhyay
Officer-In-Charge
Jamuria Police Station
Deponent
21.11.23

Identified by me

[Signature]
Advocate

SOLEMNLY AFFIRMED
&
Declared Before me
of Identification Adv.
[Signature]
NOTARY
N. DAS GUPTA
C.M.M. Court
Govt W.B

[Green checkmark]

NIRMALYA DAS GUPTA
Advocate Cum Notary
REGN NO. 996/2022
C.M.M. Court Calcutta

23 NOV 2023





FIRST INFORMATION REPORT

No. 6772

First Information of a cognizable crime reported under section 154 Cr. P.C. at P.S.

1. Dist. Paschim Bardhaman Sub-Divn. Alameda P.S. Jamuria Year 2023 FIR No. 472/23 Date 18/10/23
2. (i) Act. G.P.C. Sections 447/379/511/304A Sections
(iii) Act. Sections (iv) Other Acts & Sections
3. (a) General Diary Reference: Entry No. 1191 Time 19:45 hr.
(b) Occurrence of Offence: Day Tuesday Date 17/10/23 Time of Occ. 7:40 hr.
(c) Information received Date 18/10/23 Time 19:45 hr.
G.D. No. 1191 at the Police Station.

4. Type of Information: Written/Oral Written, type
5. Place of Occurrence: (a) Direction and Distance from P.S. West Side 8 K.M. approx
(b) Address SSI OCP, Shivdanga PS, Jamuria. Dist. Paschim Bardhaman Beat No. JLN-28
(c) In case outside limit of this Police Station, then the name of P.S. District

6. Complainant/Informant:
(a) Name Siddharth Haridas Wele (9434795620)
(b) Father's/Husband's Name H. Haridas P. Wele
(c) Date/Year of Birth not mentioned
(d) Nationality Indian
(e) Address Manager, SSI OCP, Shivdanga Po - Nightin-7133, Dist. Paschim Bardhaman

7. Details of known/suspected/unknown/accused with full particulars
(Attach separate sheet, if necessary) Unknown miscra n/s
Reasons for delay in reporting by the Complainant/Informant

8. Particulars of properties stolen/involved (Attach separate sheet, if required)

9. Total value of properties stolen/involved

10. Inquest report/U.D.: Case No., if any

11. FIR Contents (Attach separate sheets, if required) The original written Complainant of the Complainant - which is treated as FIR & attached here with.

Certified to be true copy
Officer-In-Charge
Jamuria Police Station
Dist. Bardhaman (W.B.)

12. Action taken since the above report reveals commission of offence(s) u/s 447/379/511/304A
registered the case and took up the investigation/directed to SI Divjit Singh Roy of SSI P.S. Jamuria B. A.P.S. to take up the investigation transferred to P.S. on point of jurisdiction. FIR read over to the Complainant/Informant admitted to be correctly recorded and a copy given to the Complainant/Informant free of cost.

Signature / Thumb Impression of the Complainant / Informant
Signature of the Officer-in-Charge, Police Station with Name Minku Jalla Rank Sub-Inspector, Jamuria Police Station Number of P.S. 18/10/23



ECL



ईस्टर्न कोलाफील्ड्स लिमिटेड
Eastern Coalfields Limited
(कोल इंडिया की एक अनुषंगी)
(A Subsidiary of Coal India Limited)
(भारत सरकार का एक उपक्रम)
(A Govt. of India Undertaking)

Office of the Manager, SSI Colliery
Shivdanga, PO- Nighna, Pin- 713370
Dist- Paschim Burdwan (WB)

Dated: 17th Oct 2023

Ref No : MGR/SSI/Fir/2023/432

To,
The Officer In-Charge
Sripur I/C

Sub: F.I.R

Dear Sir,

With due respect I beg to state you that On 17-10-2023 at about 09.00 Hrs some unknown Villagers of the surrounding Area of the SSI OCP gather in the South-East corner of the Mine, where in OB Particles has been dumped., they trespassed into the area illegally and forcefully to collect Coal from dumped particles. Suddenly at about 10.00 Hrs stone chunk slided from the upper area, resulting grievous injury to one minor boy who succumbed to his injury at Asansol, District Hospital.

I, therefore request you to take appropriate legal action against the unknown miscreant's who trespassed illegally and using force to stole Govt. Property.

Yours faithfully

[Signature]
17-10-2023

SIDDARTH HARIDAS WELE
S/O Late Haridas P Wele
Mobile: 9434795620
Manager
SSI OCP



*Received on 18/10/23
at 19:45 hr and stated
Jammur P. Case
no - 472/23 of 18/10/23
WS - 447/379/511/304 A-9K*

[Signature]
18/10/23

Officer-In-Charge
Jammur Police Station
Dist.- P. Burdwan (W.B.)

Certified to be true copy
[Signature]
Officer-In-Charge
Jammur Police Station
Dist.- Burdwan (W.B.)



- 10 -

Challan

To:- SI Abhijit Singha Roy
of Sripur I/C under Jamuria P.S
Paschim Bardhaman

From:- I/C, Asansol (S) P S, ADPC.

Ref:- Asansol (S) P S U D Case No 549/23 dated 17.10.23 arising out of Jamuria PS Case No 472/23 dated 18.10.23 u/s 447/379/511/304A IPC

Sir,

In sending here with the SCD containing page no 01 to along with all relevant papers as follows in c/w the case.

Copy of 1) Original P.M Report vide P.M no 1006/23 dated 17.10.2023, 2) Copy of inquest report, 3) copy of dead body challan, 4) Xerox copy of complaint. Please receive the same.

Kindly acknowledge the receipt.

Yours faithfully,

ASI - Monojit Paul
(ASI Monojit Paul)
Asansol South P.P
Dated 04.11.23

Certified to be true copy 9/11/23.

Officer-In-Charge
Jamuria Police Station
Dist. - Bardhaman (W.B.)



CASE DIARY UNDER SECTION 172, Cr. P.C.
(P.R.B FROM NO. 43 - Vide Rule 229)

OF 2023

First information No. UD Case No 549/23

District:- Burdwan West

Name of Complainant:- Dr Sulekha Maji M.O ADH

Dated: 17.10.23

Section:- X

S Case Diary No:- I

Dated: 17.10.23

| Particulars of Enquiry | | | Arrested and sent up. | Arrested and released on bail. | At large. |
|------------------------|--------------------|--|--|---|-----------|
| | | | | PO:-Asansol Dist. Hospital police morgue. DO:- On 17.10.23 at 11.15 hrs. DR:- On 17.10.23 at 12.55 hrs. DD:- On 17.10.23 at 13.05 hrs. DA:- On 17.10.23 at 14.20 hrs. RO:- LSI Rupali Bandopadhyaya Das of Asansol (S) P S. E O:- ASI Monojit Paul of Asansol South P. P. | |
| No. & hrs of entry. | Place of entry. | Synops is of entry. | This time received copy of complaint. The fact of the case in brief is that on 17.10.23 at 12.55 hrs I/C Asansol South P.S received a written death information from the complainant Dr Sulekha Maji on duty MO of Asansol District Hospital, under P.S Asansol (S) to the effect that on 17.10.23 at 11.15 am one male person namely Sudip Tudu s/o- Mangal Tudu age- 14 yrs of Upar Joba, P.O- Bogra, P.S- Jamuria, Dist- Paschim Bardhaman had been brought to Asansol District Hospital ER by one Ashis Murmu s/o- Suroj Murmu Of Do received as brought dead vide SI no 375. On the basis of written complaint I/C Asansol South P S started the above Ref UD case and endorsed to me to investigate the case. Accordingly, I ASI Monojit Paul of Asansol South P. P have taken up its investigation. | | |
| I 12.55 | Asl. (S) P S | Gist of FIR, took up investigation & Departure | This time I along with C/2159 Sailesh Kumar Mishra of Asansol (S) P.S to investigate the case. | | |
| II 13.05 | Morgue ADH | Arraived To hold inquest | Arrived at Asansol Dist. Hospital police Morgue and found the dead body of deceased Sudip Tudu s/o- Mangal Tudu age- 13 yrs of Upar Joba, P.O- Bogra, P.S- Jamuria, Dist- Paschim Bardhaman being identified by Som Tudu uncle of deceased, and prepared Surothal report and dead body challan over the dead body of deceased Sudip Tudu in presence and identification of close relatives of deceased showing proper honors and regard. The dead body of deceased is found lying on its back inside the morgue head towards East and leg towards West, medium built, height 4'7" (approx), swarthy complexion, eyes slightly open, mouth closed, black small hair. Left femour bone fracture, Graze abrasion at right abdominal wall. Wearing apparels Red colour full vast & black/white coloured half pant. | | |
| III 14:55 | Do | send dead body for P M examination. & left | After prepared inquest report forwarded the dead body of deceased Sudip Tudu along with all connected papers through C/2159 Sailesh Kumar Mishra of Asansol (S) P.S to the Superintendent of Asansol District Hospital, for holding P.M examination to ascertain the actual cause of death of deceased. The M.O holding P.M examination. After P.M examination the dead body handed over to one Som Tudu uncle of deceased . Left for P.S. | | |
| IV 16.45 | Asl (S) PS | Return & send E-mail message | Return to P.S and send a message through Email to I/C Jamuria P.S requesting to inform on the following points about the incident:- 1) Whether any foul play behind the death of the deceased Sudip Tudu . 2) Whether any specific case has been started at your P S or not. 3) Brief fact of the case. 4) Any other points in the interest of investigation of the case. | | |
| V 23.59 | Do | Closing | Closed the dairy pending investigation of the case. | | |



Certified to be true copy
Officer-In-Charge
Jamuria Police Station
Dist.- Burdwan (W.B.)

Submitted
ASI- Monojit Paul -
(ASI Monojit Paul)
Asansol South P.P
Dated 17.10.23

Form No. 5363

OF 2023

CASE DIARY UNDER SECTION 172, Cr. P.C.

(P.R.B FROM NO. 43 - Vide Rule 229)

Police Station:- Asansol South

District:- Paschim Burdwan

First information No. UD Case No 549/23

Dated: 17.10.23

Section:- X

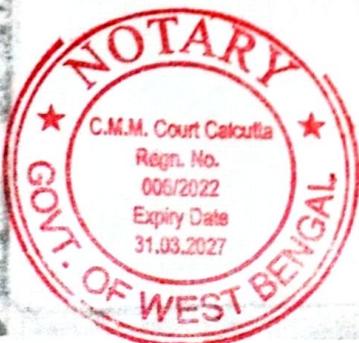
Name of Complainant:- Dr Sulekha Maji M.O ADH

S Case Diary No:- II

Dated: 04.11.23

| Arrested and sent up. | | | Arrested and released on bail. | At large. |
|------------------------|--------------------|---|---|-----------|
| B/E | | | In this case C D No I dated 17.10.23 has duly been submitted by me. I engaged in investigation of pending cases and other misc enquiry, hence break. | |
| Particulars of Enquiry | | | | |
| No. & hrs of entry. | Place of entry. | Synop sis of entry. | | |
| I 10.15 | Asl. (S) P S | R/I & To collect P M report | Resumed investigation of the case and collected the P M report vide P.M examination No 1006/23 dated 17.10.2023 in favour of deceased Sudip Tudu s/o- Mangal Tudu age- 13 yrs of Upar Joba, P.O- Bogra, P.S- Jamuria, Dist- Paschim Bardhaman from Asansol District Hospital. I perused the P M report carefully and appear that the Autopsy Surgeon opined as follows:- "Death was due to the effects of injuries sustained as described above. Antemortem in nature." Sd/- Dr Suvajit Ray, M O FSM (autopsy surgeon), Asansol District Hospital. Dated 17.10.23. | |
| II 12.45 | Do | Receiv ed. Requisi tion & made over the C D | Received requisition from SI Abhijit Singha Roy of Sripur I/C under Jamuria P.S and appear that over this incident started Jamuria PS Case No 472/23 dated 18.10.23 w/s 447/379/511/304A IPC and requesting to supply the documents relating to this case. Accordingly I handed over all the relevant documents i.e 1) Original P.M Report vide P.M no 1006/23 dated 17.10.2023, 2) Copy of inquest report, 3) copy of dead body challan, 4) Xerox copy of complaint, 5) SCD I & II handed over to SI Abhijit Singha Roy of Sripur I/C under Jamuria P.S ADPC. | |
| III 13.05 | Do | Closing | Closed the dairy pending investigation of the case by the next IO SI Abhijit Singha Roy of Sripur I/C under Jamuria P.S, ADPC. | |

Submitted
ASS- Manojit Paul
 (ASI Manojit Paul)
 Asansol South P.P
 Dated 04.11.23



Certified to be true copy

Officer-in-Charge
 Jamuria Police Station
 Dist.- Bardwan (W.B.)
 21/11/23.

Govt. of West Bengal
Office of the Superintendent,
Asansol District Hospital, Asansol Health District

S.B. Goral Road, P.O. & P.S. - Asansol (S), PIN - 713301
 Ph. No. : 0341 - 2304040, E-mail : asansoldh@gmail.com

To
 The O/C, Asansol South P.S.

Brought Dead SI. No. 10979

Sir,
 One Person

Information of Brought Dead Case

375



Name Sudip Tudu
 S/o, D/o, W/o Mangal Tudu Age 14 Sex Male
 Resident of Vill. Upper Jaha P.O. Bagra
 P.S. Jamuraia Dist. Pas. BWN State WB

has been BROUGHT DEAD to emergency room of DISTRICT HOSPITAL, ASANSOL

at 11:15 Am on 17/10/23
 by Ashis murmu S/o, D/o, W/o Suraj murmu
 of Vill. - DO - P.O. - DO -
 P.S. - DO - Dist. - DO - State - DO -
 Mobile No. 9614533545

at 11:15 Am on 17.10.23

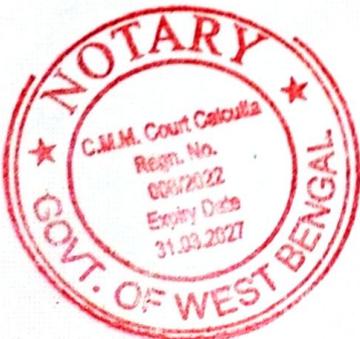
Please arrange for inquest and autopsy. Rec- 18/10/23. on- 12:55; U/D case no - 549,

Thanking you,

Dr.

DR. SULEKHA MAJI
 MEDICAL OFFICER (EMO)
 Reg. No- 49480
 ASANSOL DISTRICT HOSPITAL

EMO (on duty)
Asansol District Hospital
Asansol Health District



Certified to be true copy
 Officer-In-Charge
 Jamuria Police Station
 Dist.- Burdwan (W.B.)

[Handwritten signature]
21/11/23.

-14-

भारत सरकार
Government of India

Scrap Type:
Date of Birth/DOB: 13/09/2010
Male/MALE




8437 0362 5784
VID: 9148 4164 2352 9697

मेरा आधार, मेरी पहचान

भारतीय सार्वजनिक पहचान प्राधिकरण
Unique Identification Authority of India

Address:
S/O Mangal Tudu, UPAR JOBA, Jamuria M,
Bardhaman,
West Bengal - 713332



8437 0362 5784
VID: 9148 4164 2352 9697



Certified to be true copy
 Officer-In-Charge
 Jamuria Police Station
 Dist. Bardwan (W.B.)
 21/11/23

भारत सरकार
Government of India

Some Tudu
Date of Birth/DOB: 14/10/1994
Male: MALE

3324 1550 0995
VID: 9199 0060 2918 0280

मेरा आधार, मेरी पहचान

भारतीय विश्वविद्यालय पहचान प्राधिकरण
Unique Identification Authority of India

Address:
S/O Sanatan Tudu, Upor Joba, Jamuria M,
Bardhaman,
West Bengal - 713332

3324 1550 0995
VID: 9199 0060 2918 0280



Certified to be true copy

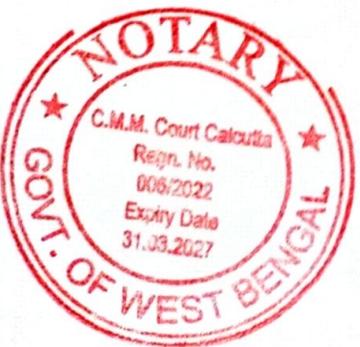
Officer-In-Charge
Jamuria Police Station
Dist.- Burdwan (W.B.)

21/11/23.

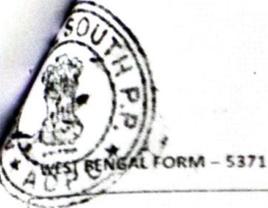

 भारत सरकार
 Government of India
 Ashis Murmu
 DOB 08/10/1999
 MALE

9260 0853 1447

मेरा आधार, मेरी पहचान



Certified to be true copy *21/11/23.*
 Officer-In-Charge
 Jamuria Police Station
 Dist.- Burdwan (W.B.)



REF. ASANSOL SOUTH P.S U/D CASE NO. 549 /23 DT. 14/10/23

CHALLAN FOR USE WHEN A DEAD BODY IS SENT FOR EXAMINATION
(P. R. B FORM NO. - 54 VIDE RULE - 252)

| Name & Caste Of Deceased | Sex & Age | Residence | Where Body Was Found | Date & Hour Of Despatched & Distance From Place Of Postmortem | Means Of Despatch | Name & Identifying Police Officer | Marks On The Body | Cause Of Death As For As Known | Remarks, Menus, What Clothes & Articles Were Sent Herein. The Body |
|--|---------------|--|--|---|-------------------|-----------------------------------|-------------------|--------------------------------|--|
| SUDIP TODU. (13) Hindu. S/O - MANGAL TODU. | Male - 13yrs. | Upper joba, Jamuria, M, Bardhaman, West Bengal. 712232. | At Asansol Dist Hospital Police Morgue | 14/10/23 at - 13.50hrs. | By Dom | of 2159 Sailesh Kr Mishra. | As per Inquest | As per Inquest | |
| <p>Forwarded the dead body of the deceased namely <u>Sudip Todu M-13yrs S/O - Mangal Todu.</u> <u>Upper joba, Jamuria, M, Bardhaman, W.D. 712232.</u></p> <p>Along with all connected papers through C/ <u>2159 - Sailesh Kr Mishra.</u> before the Superintendent Asansol District Hospital for holding P.M Examination to ascertain the actual cause of death. The Dead Body of the deceased may kindly be preserve as per Govt. rules / handed over to <u>Deceased Uncle. Same Todu.</u></p> <p>after P.M Examination is over</p> | | | | | | | | | |

Certified to be true copy
Officer-In-Charge
Jamuria Police Station
Dist. - Bardhaman (W.B.)

of 2159 Sailesh Kr Mishra

SUBMITTED
Ass. Magist. Pol.
Asansol (3) PP
14/10/23,

Investigation Report Under Section 174 CRPC - 18

Station **Asansol South**, Dist. Asansol Durgapur Police Commissionerate
 Case / UD Case No. **549/23**, Date **18/10/23**.
 Under Section: **174 CrPc**
 Case reported on **14/10/23** at **12.55** Hrs
 Investigation commenced on **14/10/23** at **13.05** Hrs
 Investigation Closed on **14/10/23** at **14.20** Hrs
 Deceased identified by **Uncle. Some Tudu.**

১) কিভাবে মৃত্যু হইয়াছে

*স্বামীকে ঘেঁষা করে মেরে
 আত্মীয়ক ভগ্নিত তালি মেরে মর্দন পাওয়ায়
 মেরে মর্দন*

২) মৃতের নাম, পিতার নাম / স্বামীর নাম এবং ঠিকানা

*Sudip Tudu (M-19 yrs) s/o - Mangal Tudu,
 Upper Jaba, Jamuria, M, Bardhaman, W.B.
 718222,*

৩) ঘটনাস্থল, থানা হইতে দূরত্ব এবং ঘটনাস্থলের যে কোন স্থায়ী বস্তু হইতে দূরত্ব এবং কোন দিকে :

04 km South,

৪) মৃত ব্যক্তির বর্ণনা

*মেরে মেরে মেরে ৫২০টি পুরু, সোথের হাট মেরে
 মেরে মেরে মেরে মেরে মেরে মেরে মেরে মেরে
 মেরে মেরে মেরে মেরে মেরে মেরে মেরে মেরে*

(ক) মৃতের অবস্থান

Asansol Dist Hospital Marg

(খ) মৃতের পরণের পোশাক পরিচ্ছদ

*সোথের মেরে মেরে মেরে মেরে মেরে মেরে
 মেরে মেরে মেরে মেরে মেরে মেরে মেরে মেরে*

(গ) বয়স : *13 years.*

(ঘ) উচ্চতা : *৫'২" ৫'৩"*

(ঙ) গায়ের রং : *৬/১১,*

(চ) শরীরের গঠন : *ধাতবিক.*

(ছ) মাথা : *ধাতবিক,*

(জ) চুল : *ধাতবিক মাথা,*

(ঝ) গোফ : *১*

(ঞ) চোখ : *চুই মেরে মেরে.*

(ট) গলা : *ধাতবিক,*

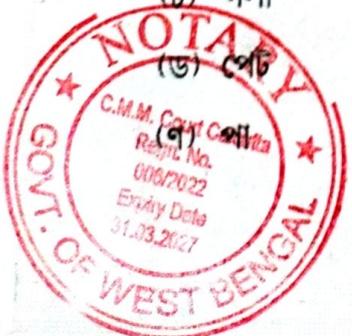
(ঠ) কান : *ধাতবিক.*

(ড) পেট : *ধাতবিক,*

(ঢ) পিঠ : *ধাতবিক*

(ণ) হাত : *ধাতবিক,*

(ত) যোনিমুখ : *ধাতবিক,*



Certified to be true copy
 Officer-In-Charge
 Jamuria Police Station
 Dist.- Bardhaman (W.B.)
21/11/23.

থেকে প্রাপ্ত জিনিসের বিবরণ

30456

৩) মৃতের শরীরে কোথায় কি প্রকার আঘাতের চিহ্ন ও তাহার মাপ

: পাশে বাঁহাতি হস্তে দুই গড়া মেড্রি, ফালাই খাঁসি
স্বস্তি ম/৩৩/৩৪

৭) ঐ সমস্ত আঘাত কি প্রকার অস্ত্রদ্বারা ঘটানো

: হাথা বোকা,
তোপা হস্তি,
কোন অস্ত্র দ্বারা বাঁহাতি মের না

৮) মৃতের শরীরে রক্ত, লালা, ফেনা, বমি দেখা যাচ্ছে কিনা? দেখা গেলে শরীরের কোন স্থানে।

: নেই

৯) মৃতের সম্পর্কে সাক্ষীদের মতামত

: প্রাথমিক তদন্ত ও পরিষ্কৃত হস্তে হস্তে
স্বস্তি ম/৩৩/৩৪

১০) যে স্থানে মৃতদেহ পাওয়া গিয়াছে সেখানে বা তাহার পাশে কোন দড়ি, রাসায়নিক বস্তু বা অস্ত্র দেখা গিয়াছে কিনা

: তোপা হস্তি হস্তে স্বস্তি ম/৩৩/৩৪ মের না

১১) পরিস্থিতি সমূহ বাহাতে ঐ মৃতকে সন্দেহ জনক মৃত্যু বলিয়া ধরা যাইতে পারে

: তোপা হস্তি হস্তে প্রাথমিক তদন্ত হস্তে হস্তে
স্বস্তি ম/৩৩/৩৪

১২) তদন্তকারী অফিসারের প্রাথমিক তদন্ত ও মৃত্যুর সম্পর্কে তাহার অভিমত

: প্রাথমিক তদন্ত ও পরিষ্কৃত হস্তে হস্তে
স্বস্তি ম/৩৩/৩৪

১৩) সাক্ষীদের সহি

১) সোনি হুজু - 8640016783
S/O Lt - সোনি হুজু
হাউস জব্বা জামিয়া

২) Ashis Mur mu
Suraj Mur mu
Upar Joba Jamaria
Phn - 718332
9614533545

তদন্তকারী অফিসারের সহি এবং সীল

Ass. Monji Paul.
Amulya (S) AD
17/11/23.

Certified to be true
Officer-in-Charge
Jamuria Police Station
Dist. Burdwan (W.B.)



3



Form No.5372

POST - MORTEM REPORT

(P.R.B. From No 55-Vide Rule 284) STATION: ADH, ASANSOL

PMR No. 1006/23, dated: 17.10.2023.

Ref: ASANSOL (5) PS, U.D. Case No. 549/23 dated: 17.10.2023

| Name, sex, age & caste | Whence brought - Village & Thana | Name of constable by whom brought & names of relatives accompanying | Date & hour of | | | Information furnished by police | By whom identified before the medical officer | |
|---|---|---|--|---|---|--|--|-----------------------|
| | | | Dispatch | Arrival at dead house | EXAMINATION | | | |
| SUDIP TUDU S/O Mangal Tudu 13 years, Male/Hindu Upper joba, Jamuria M. P.S - Jamuria, Paschim Bardhaman | Brought dead on 17.10.2023 at 11.15 AM SI No. 375 ADH | C/2150 Shailesh kr Mishra. Asansol (S) PS. | 17.10.23 at 13.50 hrs | PAPER REC. 17.10.23 at 02.40 PM. | 27.08.23 02.55 PM to 04.00 PM | AS PER INQUEST REPORT | C/2159 Shailesh Kumar Mishra. Some Tudu (Uncle) | |
| N.B - Observed the state of all the organs & when no disease or injury is found write "Healthy" | | | | | | | | |
| 1 - Condition of subject - stout, emaciated decomposed etc. | | 2 - Wounds - position, size, character. | | 3 - Bruises - position, size and nature | | 4 - Marks of ligature on neck, dissection etc. | | |
| I - EXTERNAL APPEARANCE One male dead body, average built, swarthy complexion, wearing red colored full vest & black-white colored half pant. Rigor mortis developed over the upper limb not yet developed over the lower limb. Post mortem staining fixed over the dependent part of the back except the places of contact flattening. B/L pupil dilated & fixed. | | i) Graze abrasion of size 8cm x 6cm present over right inguinal region of posterior abdominal wall. ii) On cut, diffuse extravasation of blood of size 18cm x 10cm present over anterior thoracic wall along the midline. iii) Comminuted fracture present over left femur bone at places with diffuse extravasation of blood over the surrounding tissues. *** | | | | | | |
| II - CRANIAL AND SPINAL CANAL 1 - Scalp -skull and Vertebrae Scalp: Pale. Skull & vertebra - Intact. | | 2 - Membrane Pale. | | 3 - Brain & Spinal Cord - [The spinal canal need not be examined unless any indication of disease or injury exists.] Brain - Pale. Spinal cord - Healthy. | | | | |
| III - THORAX. 1 - Walls, ribs & Cartilages. Walls - As described. Ribs & cartilage - Intact. | | 2 - Pleurae Pale. | 3 - Larynx & Trachea Mucus mem.- Pale. | Right lung. Both lungs pale. | Left lung. | Pericardium. Pale. | Heart. Pale. | Vessels. Pale. |
| IV - ABDOMEN. 1 - Walls. Pale. | | 2 - Peritoneum. Pale. | 3 - Mouth, Pharynx, & esophagus. Mucus membrane - Pale. | 4 - Stomach & its contents Pale. Contains mucoid fluid. | 5 - Small intestine & its contents Pale. Contains faeces & gas. | 6 - Large intestine & its contents | | |
| 7 - Liver Pale. | | 8 - Spleen. Pale. | 9 - Kidneys Both kidneys pale. | | 10. Bladder Pale & empty. | | 11 - Organs of generation, external & internal Healthy. | |
| 1 - Injury As described. | | 2 - Disease or deformity. Not detected. | | 3 - Fracture As described. | | 4. Dislocation. Nil. | | |

MORE DETAILED DESCRIPTION OF INJURY OR DISEASE

All the injuries were fresh & show evidences of vital reactions.
No other injuries could have been detected even after careful examination & dissection.

OPINION OF THE MEDICAL OFFICER AS TO THE CAUSE OF DEATH.

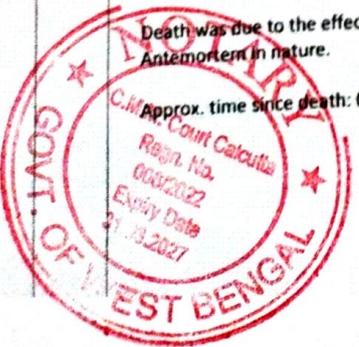
N.B. - In the case of wounds note whether there is any indication of the wounds Being homicidal, suicidal or otherwise,
Death was due to the effects of injuries sustained as described above.
Antemortem in nature.

Approx. time since death: 06 - 12 hours.

REMARKS BY CIVIL SURGEON

Civil Surgeon of

Certified to be true copy
17/10/23
Officer-In-Charge
Jamuria Police Station
Dist. - Bardhaman (W.B.)



DR. SUVAJIT RAY,
MD. FORENSIC MEDICINE
M. O. (SPECIALIST) MEDICO-LEGAL
WEST BENGAL HEALTH SERVICE

The day of 20